

COURT-I
IN THE APPELLATE TRIBUNAL FOR ELECTRICITY
(Appellate Jurisdiction)

IA NOS. 802 OF 2019 IN
DFR NO. 1841 OF 2019

Dated : 31st May, 2019

Present: Hon'ble Mrs. Justice Manjula Chellur, Chairperson
Hon'ble Mr. S.D. Dubey, Technical Member

In the matter of:

Odisha Power Generation Corporation Limited **Appellant(s)**
Versus
Central Electricity Regulatory Commission & Ors. **Respondent(s)**

Counsel for the Appellant(s) : Mr. Deep Rao Palepu
Mr. Divyashnu Bhatt

Counsel for the Respondent(s) :

ORDER

Issue notice to the Respondents on the I.A. No. 802 of 2019 (Appln. for leave to file) as well as on the main appeal returnable on 07.08.2019. Dasti, in addition, is permitted.

List the matter on **07.08.2019.**

(S. D. Dubey)
Technical Member

(Justice Manjula Chellur)
Chairperson

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